

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26

C.P. No. 591/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Galpha Laboratories Ltd.
V/s
Hindustan Antibiotics Ltd

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
26.	C.P.No. 591 of 2017	Senior Counsel. Adv. D. Ray Choudhury. along Adv. Omer M. Kader holding for Adv. D. G. Dhanuor. For Respondent	Kendumar
26.	C.P.No. 591 of 2017	Adv. S. R. Gupta for the petitioner	Prakash jud

ORDER

CP No. 591/271/272/NCLT/MB/MAH/2017

On having the Petitioner reported for withdrawal of this Company Petition,
the same is **dismissed** as withdrawn with liberty to proceed in accordance with law.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)